

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 325**  
IA-6505/2023  
In  
IB-809(ND)/2021

**IN THE MATTER OF:**

M/s. Metalite Eco Future Labs Pvt. Ltd

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 10 of IBC, 2016**

**Order delivered on 31.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Manoj Kr. Garg, Advocate.

For the Respondent : Adv. Gaurav Gupta Sr. Standing Counsel with  
Adv Puneett Singhal and Adv. Shivendra Singh

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on **22.02.2024.**

**Sd/-**  
**(Court Officer)**